GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:117 ANSWERED ON:22.11.2012 KNOWLEDGE PARTNERSHIP INITIATIVE Antony Shri Anto

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Government has launched Knowledge Partnership Initiative (KPI) to expand the outreach of competition law;

(b) if so, the details thereof including the major programmes under KPI; and

(c) the details of the institutions associated with KPI, State-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI SACHIN PILOT)

(a) The Competition Commission of India (CCI) has launched the Knowledge Partnership Initiative (KPI) to expand the outreach of competition law in the country.

(b) & (c) In the first phase of KPI, CCI convened a meeting with the following 10 law schools in September, 2012 for furthering the CCI perspective for research knowledge creation, advocacy and educational outreach in competition law: -

State Partnership Institution

Karnataka National Law School of India University, Bangaluru Andhra Pradesh National Academy of Legal Studies and Research (NALSAR) University of Law, Hyderabad. West Bengal National University of Juridical Sciences, Kolkata. Delhi National Law University, Delhi Assam NLUJAA, Guwahati. Haryana OP Jindal Global University, Sonepat. Maharashtra ILS Law College, Pune. Jharkhand National University of Study and Research in Law, Ranchi. Rajasthan National Law University, Jodhpur Punjab Rajiv Gandhi National University of Law, Patiala.

The second and third phases of the KPI will include management institutions and other institutions. It is also aimed to partner the University Grants Commission, the Bar Council of India and the All India Council of Technical Education to help CCI achieve development of competition culture in the country.